



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.09.2026

NOTICE

Please take notice that on account of leave of Hon'ble Member, Judicial **item Nos. 1 – 14, 18 – 24, 26 & 28 – 62** listed in the Daily Cause List of **Court – IV on 01.10.2026** will not be taken up. The next dates of hearing for these matters will be notified later.

Furthermore, the matters listed as **Fresh Cases at item Nos. 15 – 17, 25 & 27** in the Daily Cause List of **Court – IV on 01.10.2026** will now be taken up by the **Court – II at 10:30 AM.**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar